## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION The 26<sup>TH</sup> MARCH, 2025

**No.** <u>95</u> **A**: The Judicial Officers named in Column no. 02 are posted as Judicial Magistrates at the place mentioned against their name given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class, with immediate effect, upon the Judicial officer named in Column no. 2 for the District mentioned against their name, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 of Section 10 of the Bharitya Nagrik Suraksha Sanhita, 2023, the officers are also designated as **Sub-Divisional Judicial Magistrate**, with immediate effect, for the Subdivision noted against his name in "(c)" of Column no. 3 of the said table.

SI. No.	Name of the officer with designation and present place of posting	<ul><li>(a) Station transferred/ posted</li><li>to</li><li>(b) Name of the Judgeship</li><li>(c) Name of the Sub-division</li></ul>	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Mr. Amit Alda, J.Mcum-Judge Incharge, Jamtara	(a) Jamtara (b) Jamtara (c) Jamtara	S.D.J.Mcum- Judge Incharge, Jamtara
2.	Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-JM, Rajmahal (Sahebganj)	(a) Nagar Untari (b) Garhwa (c) Nagar Untari	Civil Judge (Junior Division)-cum- S.D.J.M., Nagar Untari (Garhwa)
3.	Mr. Mohit Choudhary, SDJM-cum- Spl. Court, elected MP/MLA, Dumka	(a) Dumka (b) Dumka (c) Dumka	SDJM-cum-Judge Incharge-cum-Spl. Court, elected MP/MLA, Dumka
4.	Ms. Punam Kumari, SDJM, Gumla	(a) Gumla (b) Gumla (c) Gumla	SDJM-cum-P.M., J.J. Board, Gumla
5.	Mr.Hasamuddin Waris, SDJM, Rajmahal, Sahebganj	(a) Rajmahal	SDJM cum Additiolnal Civil Judge, Junior Division, Rajmahal, Sahebganj

By order of the Court, Sd/- Manoj Prasad Registrar General

## Memo No. 1471 /Apptt.

## Dated Ranchi the 26th March, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officers concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

[The representation submitted by Mr. Alok Ojha (at Sl. No. 2) is allowed and accordingly he is not entitled to get transfer allowance including disturbance / displacement allowance.]

Carly and 16/3/25

Registrar General